

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SUNIL THOMAS

Petition(s) for Special Leave to Appeal (Civil) No(s).6565-6566/2011

COMMR.COMMERCIAL TAX U.P.

Petitioner(s)

VERSUS

S/S SRI TRADERS GALLA VYAPARI

Respondent(s)

(With appln(s) for c/delay in filing SLP,exemption from filing
O.T.,c/delay in refiling SLP

Date: 18/04/2011 These Petitions were called on for hearing today.

For Petitioner(s) Ms. Vandana Mishra,Adv.
Mr. Gunnam Venkateswara Rao,Adv.

For Respondent(s)

UPON hearing counsel the Court made the following
O R D E R

Await return of notice of the sole respondent.
List the matter on 8.7.2011.

(SUNIL THOMAS)
Registrar